

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF YASHWANT SUGAR AND POWER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Yashwant Sugar and Power Private Limited (Under CIRP)
2.	Date of incorporation of corporate debtor	19.06.2012
3.	Authority under which corporate debtor is incorporated / registered	Company Incorporated under the Companies Act, 1956 registered with Registrar of Companies (RoC), Maharashtra (Pune)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15422PN2012PTC143740
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 350, Vasant Market Yard, Sangli, Maharashtra, India, 416416.
6.	Insolvency commencement date in respect of corporate debtor	The Hon'ble NCLT Mumbai Bench Pronounced the Order on 6th March, 2024 .
7.	Estimated date of closure of insolvency resolution process	2nd September 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ritesh Raghunath Mahajan IBBI Registration No. IBBI/IPA-002/IP-N00048/2017-18/10132
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-203 Devgiri, Ganeshmala, Sinhagad Road, Pune- 411030, Maharashtra. Email: riteshmahajancs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-203 Devgiri, Ganeshmala, Sinhagad Road, Pune- 411030, Maharashtra. Email: yashwantsugarcirp@gmail.com
11.	Last date for submission of claims	20th March, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Yashwant Sugar and Power Private Limited (Under CIRP)** on **6th March, 2024**.

The creditors of Yashwant Sugar and Power Private Limited (Under CIRP), are hereby called upon to submit their claims with proof on or before **20th March, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA. [*Not Applicable*]

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Ritesh R. Mahajan
Interim Resolution Professional
IBBI/IPA-002/IP-N00048/2017-18/10132
For Yashwant Sugar and Power Private Limited (Under CIRP)

Date: - 8th March, 2024

Place: - Pune

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF YASHWANT SUGAR AND POWER PRIVATE LIMITED**RELEVANT PARTICULARS**

1	Name of Corporate Debtor	Yashwant Sugar and Power Private Limited (Under CIRP)
2	Date of incorporation of Corporate Debtor	19.06.2012
3	Authority under which Corporate Debtor is incorporated / registered	Company Incorporated under the Companies Act, 1956 registered with Registrar of Companies (RoC), Maharashtra (Pune)
4	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U15422PN2012PTC143740
5	Address of the Registered office and Principal office (if any) of Corporate Debtor	Plot No. 350, Vasant Market Yard, Sangli, Maharashtra, India, 416416
6	Insolvency commencement date in respect of the Corporate Debtor	The Hon'ble NCLT Mumbai Bench Pronounced the Order on 6 th March, 2024.
7	Estimated date of closure of insolvency resolution process	2 nd September 2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Ritesh Raghunath Mahajan IBBI Registration No. IBBI/IPA-002/IP-N00048/2017-18/10132
9	Address and e-mail of the interim resolution professional, as registered with the Board	B-203 Devgiri, Ganeshmala, Sinhagad Road, Pune-411030, Maharashtra. Email : riteshmahajancs@gmail.com
10	Add. & e-mail to be used for correspondence with the interim resolution professional	B-203 Devgiri, Ganeshmala, Sinhagad Road, Pune-411030, Maharashtra. Email : yashwantsugarcirp@gmail.com
11	Last date for submission of claims	20 th March, 2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link : https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of the **Yashwant Sugar and Power Private Limited (Under CIRP)** on 6th March, 2024.

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A financial creditor belonging to a class, as listed against the **Entry No. 12**, shall indicate its choice of authorized representative from among the three insolvency professionals listed against **Entry No. 13** to act as authorized representative of the class in Form CA [Not Applicable]

Submission of false or misleading proofs of claim shall attract penalties.

sd/-

Mr. Ritesh R. Mahajan**Interim Resolution Professional**

IBBI/IPA-002/IP-N00048/2017-18/10132

Date : 08th March, 2024

Place : Pune

For Yashwant Sugar and Power Private Limited (Under CIRP)